

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00099/2017  
This the 29<sup>th</sup> day of January, 2020**

**Hon'ble Ms. Jasmine Ahmed, Member - J**

**Hon'ble Mr. Devendra Chaudhry, Member - A**

Anil Kumar Pandey aged about 28 years son of Shri Ram Asrey Pandey, at present resident of - behind Ram Bakery, Modaha South, Faizabad

..... Applicant

By Advocate: Sri Praveen Kumar

**VERSUS**

1. Union of India through the General Manager, Central Railway, Mumbai.
2. The Chairman, Railway Recruitment Board, Divisional Office Compound, Mumbai Central, Mumbai.

..... Respondents

By Advocate: Sri B.B Tripathi

**ORDER (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Learned counsel for the applicant informed that the applicant herein has expired. He requested that the case may be dismissed as abated.

2. Accordingly/the instant petition stands dismissed as abated

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)

RK